**IN THE NATIONAL COMPANY LAW TRIBUNAL,**
**NEW DELHI COURT III**

**Item No.319**
17/66/ND/2020

**IN THE MATTER OF:**
M/s. Bell Securitech Private Limited **…..APPLICANT/PETITIONER**
**Vs.**
ROC **……RESPONDENT**

**SECTION**
**U/s 66** **Order delivered on 31.01.2023**

**CORAM:**

**SHRI ATUL CHATURVEDI**
**MEMBER (TECHNICAL)**

**SHRI BACHU VENKAT BALARAM DAS**
**MEMBER (JUDICIAL)**

**PRESENT:**

For the Applicant :
For the RD : Ms. Priyadarshini Dewan and Ms. Swechcha Mishra

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **31.03.2023.**

**-SD-**
**(Court Officer)**